


Dated:-01.06.2011.

Hon'ble Sri. Justice Alok Kumar Singh, Member (J)

Sri Amit Verma holding brief for Sri A. Moin, learned counsel for applicant.

Sri S.P. Singh, learned counsel for respondents reiterated that the applicant has already been promoted and he has already joined at the relevant place. Therefore, he submits that this OA which pertains to transfer which was made earlier to his promotion, has now become infructuous. On the last occasion, Sri A. Moin, learned counsel for applicant had sought time to seek instructions and Sri Verma informs that instructions have been sought and on the basis of those instructions this OA has now become infructuous.

This OA is finally disposed of as infructuous. Interim order ^{of} stand vacated. No order as to costs.


Member (J)

Amit/-

OK
copy of order
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Bikegund
02-6-2011